

CA NO.07/1016
IN
CP NO. 21(ND)/2013
RT No.05/2016

M/s Ashutosh Finvest Pvt. Ltd. & Ors.

...Petitioners

Versus.

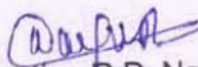
M/s Jagannath Alloys Ltd. & Ors.

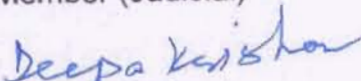
...Respondents

Present: Mr. S P Sharma, Advocate for petitioners.
None for respondents.

Learned counsel for the petitioners has filed affidavit of Mr. Pradeep Kumar Kar, Advocate who had been representing the petitioners stating therein that he did not receive any Speed Post containing notices of the date of hearing from the Tribunal. The affidavit be taken on record. Notice to the respondents for 07.11.2016 be issued.

The learned counsel for petitioners is directed to send notices to respondents No. 2 and 3 by Speed Posts separately and to file affidavit by the next date along with acknowledgement in proof of despatch of notices to the respondents.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

October 18, 2016

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